

12.03 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the next week will consist of—

- (1) Discussion of Vivian Bose Board of Inquiry's Report of the Life Insurance Corporation Inquiry, the Advice of the Union Public Service Commission thereon and Government of India Resolution dated the 27th May, 1959, on a motion to be moved by Shri Harish Chandra Mathur and others.
- (2) Discussion of the First Report of the Commissioner for Linguistic Minorities for the period 30th July, 1957 to 31st July, 1958 on a motion to be moved by the Minister for Home Affairs.
- (3) Consideration of any item of Government Business carried over from today's Order Paper.
- (4) Consideration and passing of—
Securities Contracts (Regulation) Amendment Bill.

Criminal Law (Amendment) Bill, as passed by Rajya Sabha.

Mines (Amendment) Bill.

Andhra Pradesh and Madras (Alteration in Boundaries) Bill.

- (5) Discussion on the Annual Report of the Employees' State Insurance Corporation for the year, 1958-59, along with the Revised Estimates for 1958-59 and Budget Estimates for 1959-60, on a motion to be moved by Shrimati Parvathi M. Krishnan and others on Wednesday, the 9th September at 3 P.M.

(6) Discussion on the First Annual Report of the Orissa Mining Corporation (Private) Limited, 1957, on a motion to be moved by Shri Chintamani Panigrahi, on Thursday the 10th September, at 3 P.M.

(7) Discussion on the Second Annual Report of the State Trading Corporation of India Limited for the period ending the 30th June, 1958, on a motion to be moved by Shri Ram Krishan Gupta and others, on Friday, the 11th September, after disposal of Questions.

Shri Feroze Gandhi (Rai Bareilly): May I know if you have set aside any time to discuss the Vivian Bose report?

Shri Satya Narayan Sinha: Not yet. We are in the hands of the House. As the House desires, the time may be extended. Under the rules the time could be only 2½ hours. It may be extended for the whole day—five hours.

Mr. Speaker: We will have a full day's debate.

Shri Khadilkar (Ahmednagar): If necessary, a few more hours extensions also may be given.

Mr. Speaker: Five hours can be extended by one hour.

Shri Satya Narayan Sinha: Under the rules, the Speaker has always got the right to extend the time by one hour.

12.05 hrs.

ELECTION TO COMMITTEE**COMMITTEE ON PUBLIC ACCOUNTS**

Shri Satya Narayan Sinha: Sir, I beg to move the following motion:

"That the Members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254, read with sub-rule (1) of Rule